

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.35 of 2002@@
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SUNIL KUMAR GOYAL

Petitioner (s)

VERSUS

RAJASTHAN PUBLIC SERVICE COMMISSION

Respondent (s)

(With appln(s). for directions)
(With Office Report)

With

W.P(C)No.67/2002
(With appln(s). for directions)
(With Office Report)

Date: 02/09/2002 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Mr. Pallav Shishodia, Adv.
Mr. Hemant Sharma, Adv.
Ms. Shalini Shishodia, Adv.
Mr. Bhava Dutt Sharma, Adv.

For Respondent (s) Mr. Sunil K Jain, Adv.
Mr. Vijay Hansaria, Adv.
Mr. Manish Kumar, Adv.
for M/s Jain Hansaria & Co.

UPON hearing counsel the Court made the following
O R D E R

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List for final disposal after six months.

No orders are required on I.A. No. 1

.SP1

(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master